## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 54/NCLT/AHM/2017 c.w. Gujarat High Court CA no. 544/2016

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017

Name of the Company:

Pinetops Enterprise Pvt Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION

SIGNATURE

1. VAIBHAUZ K. PARIKH JAdvocates

A.W. KAVANKUMAR

MANKAD

Pctitioner

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner.

Proof of publication filed.

Proof of service of notice on Statutory authorities filed.

No representation received from statutory authorities.

At request of Learned Counsel for Petitioner.

List the matter on 23.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of October, 2017.